

SCHEDULE II

FORM B

PUBLIC ANNOUNCEMENT

(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF SPACE MATRIX PRIVATE LIMITED

Sl No	PARTICULARS	DETAILS
1	Name of corporate debtor	SPACE MATRIX PRIVATE LIMITED
2	Date of incorporation of corporate debtor	04 th July, 1996
3	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Kolkata
4	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51109WB1996PTC080341
5	Address of the registered office and principal office (if any) of corporate debtor	11 Clive Row, 3rd Floor, Room No - 15, Kolkata -700 001, West Bengal, India
6	Date of closure of Insolvency Resolution Process	24 th February, 2020
7	Liquidation commencement date of corporate debtor	24 th February 2020 (Downloaded from NCLT website on 26 th February 2020)
8	Name and registration number of the insolvency professional acting as liquidator	Name – SOUMITRA LAHIRI Registration Number - IBBI/IPA-001/IP-P00734/2017-2018/11232
9	Address and e-mail of the liquidator, as registered with the Board	Flat No- 14D & E, Tower-32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104, West Bengal Email : slahiri0207@gmail.com
10	Address and e-mail to be used for correspondence with the liquidator	Flat No- 14D & E, Tower-32, Genexx Valley, Joka, Diamond Harbour Road, Kolkata – 700104, West Bengal Email : slahiri0207@gmail.com
11	Last date for submission of claims	28 th March, 2020

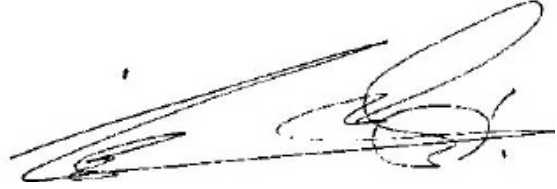
Notice is hereby given that the National Company Law Tribunal, Kolkata Bench, Kolkata has ordered the commencement of liquidation of the SPACE MATRIX PRIVATE LIMITED on 24th February 2020.

The stakeholders of SPACE MATRIX PRIVATE LIMITED are hereby called upon to submit their claims with proof on or before 28th March 2020, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Name and signature of liquidator :



Soumitra Lahiri
Insolvency Professional
Liquidator in the matter of **Space Matrix Private Limited**
Registration No : IBBI/IPA-001/IP-P00734/2017-2018/11232

Date and place:: 26th February 2020, Kolkata